

pany of Ahmedabad has closed down their company without making payment to the depositors;

(b) whether Government have received complaints from depositors about cheating and fraud by the company;

(c) whether the accounts of the company were inspected by the Reserve Bank of India under section 45-N of the Reserve Bank of India Act, 1934; and

(d) if so, what is the result of the inspection of account books?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Government have no information in this regard.

(b) Complaints alleging non-refund/forfeiture of subscriptions, non-payment of dues/commission, etc. in respect of the schemes conducted by the company had been received by the Reserve Bank.

(c) The company was last inspected by the Reserve Bank of India in December, 1977 with reference to its position as at the end of June, 1977.

(d) The company had stopped floating prize chits and auction chits after September, 1973 and March 1975 respectively. The last of the schemes under the respective categories matured respectively in July, 1980 and April, 1979. The company's request for permission to start fresh auction chits was not considered and the exemption it had sought from certain provisions of the Reserve Bank's directions was not granted. With the coming into operation of the Prize Chits and Money Circulation Schemes (Banning) Act, 1978 the affairs of the company were no longer subject to Reserve Bank's supervision/directions.

Returns filed, income shown and Income-tax paid by film personalities.

755. SHRI VITHALBHAI MOTIRAM PATEL: Will the Minister of FINANCE be pleased to state the details of the returns filed, income shown and income-tax paid by the following film personalities, namely, Dev Anand, Rajesh Khanna, Dharmendra, Hema Malini, Zinat Aman, T. Rama Rao (Madras), M. G. Ramchandran, G. P. Sippy, Rekha, Shatrughan Sinha, Amitabh Bachchan, Rakhi Gulzar, Maushami Chatterjee, Prakash Mehra and Sarika during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): The information is being collected and will be laid on the Table of the House as soon as possible.

Income-tax survey of traders in Delhi markets

756. SHRI JAGDISH PRASAD MATHUR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some time back a survey was ordered by the Income-tax Department in Delhi to be conducted by Income-tax Officers to assess the possible income of the traders in different markets; if so, whether the survey has been completed;

(b) how many new assesseees have been identified;

(c) how many old assesseees have been found showing income lower than the actuals; and

(d) whether any cases of corruption have been reported wherein the ITOs are involved while conducting the survey?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) Yes, Sir. Most of the markets have been surveyed.